

**GOVERNMENT OF JAMMU AND KASHMIR**  
**Department of Law, Justice and Parliamentary Affairs.**  
(Establishment Section) **Civil Secretariat,**  
**Srinagar/Jammu**

Subject:- Promotion in the Jammu and Kashmir Legal (Gazetted) Service.

Reference:- J&K Public Service Commission's No. PSC/DPS/16/2025-05(C.No.7655407) dated 04.07.2025 and No. PSC/DPS/44/2025-05 (C.No.7714296) dated 09.07.2025.

Government Order No. 8254-JK(LD) of 2025.  
Dated 15 -07- 2025.

As recommended by Jammu and Kashmir Public Service Commission /Departmental Promotion Committee, sanction is hereby accorded to the promotion of following Deputy Legal Remembrancers as Additional Secretaries to the Government in the Jammu and Kashmir Legal (Gazetted) Service in the Pay Level-12 (78800-209200) with immediate effect:-

S/Shri

1. Toha
2. Musbat Ismail
3. Shabnam Ayub Guna
4. Roopali Puri
5. Waseem Ahmad Lone
6. Rifat Jabeen
7. Shabana Durani
8. Shafiq Hussain Mircha
9. Dharam Pal Chibber.

The Officers upon their promotion shall continue at their present place of posting till further orders.

The Order shall be subject to the outcome of writ petition/ O.A, if any, pending before any Court of Law/ Tribunal.

**By Order of the Government of Jammu and Kashmir.**

Sd/-  
(Achal Sethi)  
Secretary to Government

No.LAW-Estt/40/2025-10

Dated. 15-07-2025

Copy to the :-

1. Principal Secretary to the Government Finance Department.
2. Commissioner Secretary to Government, General Administration Department.
3. Commissioner, Srinagar Municipal Corporation.
4. Commissioner, Jammu Municipal Corporation.
5. Director Social Welfare, Kashmir.
6. Director School Education, Kashmir.
7. Director Urban Local Bodies, Jammu.
8. Secretary, J&K Public Service Commission Srinagar/Jammu.

*Deysogal*  
15.07.25

9. Director Finance, Department of Law, Justice and Parliamentary Affairs.
10. Director Litigation, Jammu/ Kashmir.
11. Chief Engineer, Jal Shakti (PHE), Jammu.
12. Private Secretary to Hon'ble Chief Minister, J&K for information of the Hon'ble Chief Minister.
13. Private Secretary to Secretary to Government, Department of Law, Justice and PA for information of the Secretary.
14. Concerned officers for information.
15. Incharge Website, Department of Law, Justice and PA.
16. Government Order file
17. Concerned file.

  
15.07.25

**(Reyaz Ali Bhat)**  
Assistant Legal Remembrancer